Govt. of National Capital Territory of Delhi Office of the Commissioner Food Supplies and Consumer Affairs K-Block, Vikas Bhawan, I.P. Estate, New Delhi – 110002 (Coordination Branch)

e-mail:-fsocoordination@gmail.com

File No. F.3(8)/DLA/Coord/F&S/2022/053

Date: 26.03.2022

To

The Dy. Secretary (Question Branch), Delhi Legislative Assembly, Old Secretariat, Delhi-54

Sub: - Delhi Legislative Assembly Starred Question No. 23 asked by Sh. Jarnail Singh, MLA due for answer on 28/03/2022.

Sir,

With Reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

(Rajesh Ahuja) Asstt. Commissioner, F&S

File No. F.3(8)/DLA/Coord/F&S/2022/053

Date: 26.03.2022

Copy for information:

Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred question of distribution of the House.

विभाग का नाम:-खाद्य एवं आपूर्ति

विभाग का पता:-के-ब्लॉक विकास भवन, आईपी इस्टेट नई दिल्ली-110002

तारांकित प्रश्न संख्या: 23 दिनांक: 28.03.2022

प्रश्नकर्ता का नाम: श्री जरनैल सिंह

क्या उपमख्यमंत्री/मंत्री यह बताने की कृपा करें कि:

क्या उपमुख्यमंत्री/मंत्री यह बताने की कृपा करें कि:						
क्र स	प्रश्न	उत्तर				
क	दिल्ली में कुल राशनकार्ड धारकों की	दिल्ली मे फरवरी आवंटन के आधार पर 1780205				
	संख्या	राशन कार्ड हैं।				
ख	क्या नए राशनकार्ड जारी करने की	दिल्ली में लाभार्थियों कि संख्या 7277995 जो कि केंद्र				
	प्रक्रिया आरंभ हो चुकी है	सरकार द्वारा निर्धारित है। कार्ड जारी करना/ लाभार्थियों				
		का नाम जोड़ना एक सतत प्रक्रिया है जो कि रिक्तियों कि				
		उपलब्धता के अनुसार निरंतर किया जाता है ।				
ग	यदि नहीं, तो उसके क्या कारण है	उपरोक्तानुसार।				
घ	यदि हाँ,तो आज की तिथि में लंबित	लंबित राशन कार्डो की संख्या 282215 है I				
	कुल आवेदनों की संख्या					
ड़	क्या केंद्र सरकार ने प्रत्येक राज्य में	जी नही। अपितु लाभार्थियों कि संख्या भारत सरकार				
	जारी होने वाले राशनकार्डों के लिए	द्वारा सुनिश्चित की जाती है।				
	कोई सीमा निर्धारित की है					
च	यदि हाँ, तो उसके क्या मानदंड है	यह सीमा राष्ट्रीय खाद्य सुरक्षा अधिनियम, 2013 की				
		धारा 3 (2) एवम धारा 9 के अधीन लक्षित सार्वजनिक				
		वितरण प्रणाली (नियंत्रण आदेश) 2015(TPDS 2015)				
		जिसके अनुसार किसी भी राज्य/ केंद्र प्रशासित प्रदेश में				
		शहरी जनसँख्या का 50 प्रतिशत तकत था ग्रामीण				
¥1		जनसँख्या का 75 प्रतिशत तक पात्र होंगे तथा TPDS				
		2015 के अनुसार सभी राज्यों एवं केंद्र शासित प्रदेशों के				
		लाभर्थियो कि संख्या केंद्र द्वारा निर्धारित की गयी है जो				
*	12.2	कि दिल्ली के लिए उपरोक्त (ड़) के अनुसार है ।				
छ	इन मानदंडों के आधार पर दिल्ली में	राशन कार्ड की संख्या की कोई सीमा नहीं है यद्यपि				
	जारी किए जा सकने वाले कार्डो की	लाभार्थियों की संख्या जो कि केंद्र सरकार द्वारा				
	संख्या	7277995 की संख्या सीमा निर्धारित है।				



	क्या सरकार ने कार्डों की इस संख्या को बढ़ाने के लिए केंद्र सरकार से अनुरोध हेतु कोई कदम उठाया है I यदि हाँ, तो इस संबंध लिखे गए पत्र व प्राप्त उत्तरों का विवरण ?	जी हाँ। कार्डो कि नही अपितु लाभार्थियों कि संख्या जो भारत सरकार द्वारा सुनिश्चित की जाती है, बढ़ाने के अनुरोध किया है। विभाग ने पत्र दिनांक 31/12/2020 के माध्यम से Ministry of Consumer Affairs Food & Public distribution, GOIसे अनुरोध किया था कि दिल्ली में लाभार्थियों की सीमा बढ़ाई जाए। पत्र दिनांक 18.01.2021 द्वारा प्राप्त उत्तर के अनुसार, भारत सरकार ने सीमा बढ़ाने के लिए जीएनसीटीडी के अनुरोध से सहमति नहीं जताई है। (प्रतिलिपियाँ संलग्न Annexure-I)
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Secretary-Cum-Commissione
Deptt. of Food, Supplies & Consumer Affairs
Govt. of N.C.T. of Delhi
K-Block, Vikas Bhawan, I. P. Estat
New Delhi-110002

(A) (1)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF FOOD SUPPLIES & CONSUMER AFFAIRS K'BLOCK: VIKAS BHAWAN: I. P. ESTATE: NEW DELHI – 110002 (DISTRIBUTION BRANCH)

No.F.15(1)/CFS/Dist/2020-21/3779-3785

Dated: 31 12 2020

To.

Director (NFSA)

Department of Food & Public Distribution

Ministry of Consumer Affairs, Food & Public Distribution

Govt. of India

Krishi Bhawan, New Delhi

Sub: Request to increase threshold limit of 72.77.995 beneficiaries in r/o NCT of Delhi under NFSA.

Sir,

I am directed to inform herewith that as per latest allocation of Wheat and Rice (NFSA) made by the Department of GNCT of Delhi for the month of February, 2021 (copy of allocation letter dated 23/12/2020 enclosed herewith), the threshold limit of 72.77.995 beneficiaries. fixed as per NFS Act, 2013 in respect of NCT of Delhi has been reached. However, presently, approx 2.59 lakhs applications consisting of 7.45 lakhs beneficiaries are pending for verification/approval with the Department and these applications could not be included in future allocation as the threshold limit has already been exhausted. These applicants, who are in need of subsidized ration; are resorting to representations/complaints/grievances at various forum/levels for getting their ration card approved.

In view of the above, it is kindly requested that the threshold limit of 72,77,995 may be increased for Delhi in larger public interest.

Yours faithfully, .

Encl: As above

(Desh Raj Singh)

Asstt. Comm (Distribution)

Dated: 31/12/2020

No.F.15(1)/CF8/Dist/2020-21/3779-3785 Copy to:-

- 1. Secretary to Hon'ble Minister, F&S
- 2. PS to Commissioner-cum-Secretary, F&S
- 3. OSD to CMD, DSCSC Ltd.
- 4. General Manager (Delhi region), FCI, Regional Office, FCI, New Delhi
- 5. PA to Additional Commissioner, F&S
- 6. PA to Joint Commissioner, F&S

Assit. (Comm. (Distribution)



No.1/Delhi/2015-NFSA/323701

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Food and Public Distribution
(NFSA Division)

Room No. 459, Krishi Bhawan, New Delhi-110001

Dated: 18.01.2021

To

Secretary-cum-Commissioner,
Department of Food & Civil Supplies and Consumer Affairs.
Government of NCT of Delhi,
Vikas Bhawan, K-Block, New Delhi-110002

Subject: Request to increase threshold limit of,7277995 beneficiaries in r/o NCT of Delhi under NFSA- regarding.

Madani/Sir,

Please refer to your office letter No. F.15(1)/CFS/Dist/2020-21/3779-3785 duted 31.12.2020 regarding enhancement of coverage under the National Food Security Act. 2013.

- 2. The request of the GNCTD has been examined and it is informed that-
- (i) Using the 2011-12 NSSO Households Consumption Expenditure Survey data, then Planning Commission (Now NITI Aayog) has determined State/UT-wise percentage coverage. The coverage so determined for NCT of Delhi is 37.69% of the rural and 43.59% of the urban population which, at Census, 2011 population, comes to 7277995 persons. The GNCT of Delhi is entitled to 573125 MT of foodgrains per annum (47760.417 MTs per month) including 117629 MTs per annum (9802.42 MTs per month) as "tide over".

As the principle for determination of coverage under the Act is uniformly applicable to all the States/UTs, the request for enhancement of coverage may not be agreed to. However, in case of any requirement of foodgrains beyond the entitled quantity under NFSA, the same may be considered for allocation at economic cost or the State Government could procure foodgrains under the Open Market Sale Scheme or could also develop its own scheme, if considered necessary, for structured distribution to beneficiaries, out of its own resources.

(ii) Further, at present, 375727.50 MTs of foodgrains are being allocated to CNCT of Delhi for 7273324 beneficiaries. The GNCTD is yet to identify 4671 beneficiaries to reach the ceiling determined under the Act. It is, therefore requested to submit proposal to this Department for revision in allocation of foodgrains upto the ceiling. The proposal should inter-alia include the following information:

pl. put upon primity. 2 D 22.01.2021

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Category	Number of households/ persons within the ceiling determined under NFSA		Foodgrains requirement	as per
beneficiaries	Households	Persons	entitlement beneficiaries the Act	of under
۸۸۲ .			Υ,	
PHH .				
Total (NFSA)				
Tide Over, if any				
G. Total (NFSA + Tide Over)				

3. The proposal for revision in allocation of foodgrains may also be emailed to monika.singh@gov.in and abhay.fpd@nic.in

Yours Sincerely.

(Dr. Monika Singh) Joint Director (NFSA & NAC)

Tele: 011-23388746

Email: moniku.singh@gov.in